GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.2474
TO BE ANSWERED ON 24.03.2022

MIGRATION AND MOBILITY PARTNERSHIP AGREEMENT

2474. SHRI RAJMANI PATEL:
SMT. RAJANI ASHOKRAO PATIL:
SMT. PHULO DEVI NETAM:

SHRI G.C. CHANDRASHEKHAR:

Will the Minister of **External Affairs** be pleased to state:

(a) whether there has been any progress on the Migration and Mobility Partnership Agreement (MMPA) with Government of Canada;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of follow up and action taken after the recent tragic incident of the Gujarati family which died due to extreme cold weather in Manitoba while illegally trying to cross the Canadian border by taking the help from a human trafficking ring;

(d) whether Government has assessed the reasons for decline in convictions of human trafficking cases; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) & (b) The Government has proposed Migration and Mobility Partnership Agreement (MMPA) to the Government of Canada in December 2020. During Ministerial and official meetings, it was conveyed to the Canadian side that the agreement would be mutually beneficial in view of the robust people-to-people ties between the two countries.

(c) Four Indian nationals, who belonged to one family, lost their lives near the Canada-U.S.A. border in Manitoba province of Canada on 19 January 2022 due to exposure to the outdoor elements. Our High Commission in Ottawa and Consulate in Toronto provided consular services to the family of the deceased. Our Missions and Consulates in U.S.A and Canada are in regular contact with the relevant Government authorities in context of ongoing investigation.

(d) & (e) The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. Details of the cases convicted and conviction rate for the year 2018-2020 under human trafficking are as under:

Year	**Cases convicted**	**Conviction rate**
2018	115	19.4
2019	161	22.5
2020	49	10.6

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